

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI**

APPLICATION NO. 176 OF 2020 (SZ)

V.B.R. Menon

... Applicant

VERSUS

1. The Commissioner of police, and 5 Ors.

... Respondents

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Dated at Chennai on this the 06th day of July, 2021.

E-filing No. :
Date :
Hardcopy filed :
Place :

Counsel for 6th Respondent



भारत सरकार

Government of India

वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry

पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन (पैसो)

Petroleum & Explosives Safety Organisation (PESO)

A और D - विंग, ब्लॉक 1-8, दूसरा तल, शास्त्री भवन, 26 हद्दुस रोड, नुंगम्बकम
चेन्ने- 600006A & D - Wing, Block 1-8, IInd Floor, Shastri Bhavan, 26 Haddous Road, Nungambakkam,
Chennai - 600006

E-mail : jtccechennai@explosives.gov.in

Phone/Fax No : 044 - 28287118,28284848

पुर्व अनुमोदन संख्या /Prior Approval No : A/P/SC/TN/14/8351 (P408842)

दिनांक /Dated : 05/09/2017

सेवा में /To,

5 SEP 2017

M/s. Indian Oil Corporation Ltd,
Trichy Divisional Office, TRIVENI, 3rd Floor, B-35, Shastri Road, Thillai Nagar, ,
Tiruchirappalli,
District: TIRUCHIRAPPALLI
State: Tamil Nadu
PIN: 620018

विषय /Sub : Survey No, 2470, Ward B, Block 38, Srirangam to Trichy Road, Amma Mandapam Road,, Thimmaraya Samuthiram, ,
Taluka: Srirangam, District: TIRUCHIRAPPALLI, State: Tamil Nadu, PIN: 620006 में प्रस्तावित पेट्रोलियम वर्ग A,B Retail
Outlet ।

Proposed Petroleum Class A,B Retail Outlet at Survey No, 2470, Ward B, Block 38, Srirangam to Trichy Road, Amma
Mandapam Road,, Thimmaraya Samuthiram, , Taluka: Srirangam, District: TIRUCHIRAPPALLI, State: Tamil Nadu, PIN:
620006

महोदय /Sir
(s).

कृपया आपके उपर्युक्त विषय से संबंधित पत्र संख्या x दिनांक 05/09/2017 का संदर्भ ग्रहण करें ।

Please refer to your letter No. x dated 05/09/2017 on the subject.

संदर्भित पत्र के साथ अरोषित उपर्युक्तन अधिष्ठापन का साइट (स्थलतल)/ले-आउट, आदि दर्शाता drawing no. TCHDO/RO/A/2017 dated
01/09/2017 को अनुमोदित किया जाता है तथा प्रत्येक आरेखण की एक प्रति विधिवत पृष्ठांकित कर लौटाई जा रही है ।

The drawing no. TCHDO/RO/A/2017 dated 01/09/2017 , showing the site/layout/construction details forwarded with your
letter under reference is approved and a copy(of each) of the same is returned herewith duly signed in token of approval.

अनुमोदित प्लान के अनुसार निर्माण होने के पश्चात पेट्रोलियम नियम 2002 के अंतर्गत प्ररूप XIV में अनुज्ञप्ति जारी करने हेतु, कृपया
निम्नलिखित दस्तावेज इस कार्यालय को प्रेषित करें ।

On completion of the construction as shown in the approved plan please forward the following documents for grant of licence in
Form XIV of the Petroleum Rules, 2002.

1. प्ररूप IX (संलग्न) में विधिवत भरा हुआ एवं हस्ताक्षरित आवेदन ।
Form IX (enclosed) duly filled in and signed.
2. एक वर्ष का अपेक्षित अनुज्ञप्ति शुल्क रु. 2000/- (प्रति वर्ष-अधिकतम 10 वर्ष तक) का बैंक ड्राफ्ट । बैंक ड्राफ्ट किसी भी राष्ट्रीयकृत बैंक के
नाम आहरित **Jt. Chief Controller of Explosives** के पक्ष **Chennai** में देय हो ।
A Bank Draft for Rs. 2000/- (per year - maximum upto 10 years) being the requisite licence fee for one year. The bank draft
should be drawn on any Nationalised Bank in the favour of **Jt. Chief Controller of Explosives Payable at Chennai**.
3. अनुमोदित आरेखण की तीन प्रतियाँ ।
Three copies of the approved drawings.
4. मुख्य विस्फोटक नियंत्रक, नागपुर द्वारा अनुमोदित सक्षम व्यक्ति द्वारा जारी पेट्रोलियम नियम 2002 (संलग्न) के अंतर्गत नियम 130 और
126 में आवश्यक सेफ्टी और टैंक टेस्ट प्रमाण-पत्र
जो कि संगठन की वेबसाइट <http://peso.gov.in> पर "सक्षम व्यक्ति" ऑनलाइन मॉड्यूल के माध्यम से बनाया गया हो ।

Safety and Test Certificate as required under rule 130 and 126 of the Petroleum Rules, 2002 (enclosed) issued by Competert

- person approved by CCE, Nagpur and generated through On-line Competent Person Module available at <http://Peso.gov.in>
5. जिला प्राधिकारी से प्राप्त 'अनापत्ति प्रमाण-पत्र' की मूल प्रति तथा उनके यद्वारा विधिवत हस्ताक्षरित एवं कार्यालय की मोहर लगा हुआ साईट प्लान ।
Original copy of 'No Objection Certificate' from the District Authority together with site plan duly endorsed by him with his office seal thereon.
 6. इस कार्यालय से होनेवाले पत्राचार पर हस्ताक्षर करने के लिए अधिकृत व्यक्ति(याँ) के नमूना हस्ताक्षर ।
Specimen signature(s) of the person(s) authorised to sign the correspondence addressed to this office.
 7. अनुमोदित प्लान के अनुसार कार्य के पूर्णता की पुष्टि ।
A confirmation to the effect that all work as per approved drawings has been fully completed by you in all respects.
 8. विभिन्न कोणों से लिए गए पेट्रोल पम्प के रंगीन फोटोग्राफ का एक सेट ।
One set of colour photographs of the petrol pump taken from different angles.

जी.एस.आर. 519(ई) दिनांक 05/06/2000 द्वारा भारत सरकार, पेट्रोलियम तथा प्राकृतिक गैस मंत्रालय द्वारा अधिसूचित आदेश 2000 के 'सॉल्वेंट, रेफिनेट तथा स्लॉप (अधिग्रहण, विक्री, भंडारण और ऑटोमोबाइल में उपयोग की रोकथाम) आवश्यकता/प्रावधान का कृपया पालन करें ।

Please follow the requirement/provision of "Solvent, Raffinate and Slop (Acquisition, Sale, Storage & Prevention of use in Automobiles)" Order 2000 notified by Government of India, Ministry of Petroleum and Natural Gas vide G.S.R. 519(E) dated 05/06/2000.

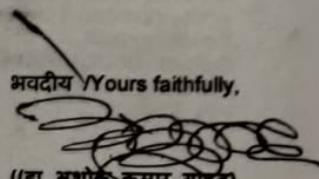
कृपया भविष्य में अपने सभी पत्राचार में इस कार्यालय की फाइल संख्या A/P/SC/TN/14/8351 (P408842) का संदर्भ दें ।

Please quote this office file No. A/P/SC/TN/14/8351 (P408842) in all your future correspondences.

फिर भी, यह अनुमोदन/अनुमति अन्य प्राधिकारियों से आवश्यक अनुमति/क्लीयरन्स प्राप्त करने से या यथा लागू अन्यत्र विधियों से छूट नहीं देती है ।

This approval/permission, however, does not absolve from obtaining necessary permission/clearance from other authorities or under other statutes as applicable.

भवदीय /Yours faithfully,


(डॉ. अशोक कुमार यादव)
(Dr Ashok Kumar Yadav)
संयुक्त मुख्य विस्फोटक नियंत्रक
Jt. Chief Controller of Explosives
चेन्नई/Chennai

(अधिक जानकारी जैसे आवेदन की स्थिति, शुल्क तथा अन्य विवरण के लिए हमारी वेबसाइट : <http://peso.gov.in> देखें)
(For more information regarding status, fees and other details please visit our website: <http://peso.gov.in>)



Ref: VKP/Quot/2017-18/80

07.09.2017

To

The Manager,
M/s. Indian Oil Corporation Ltd,
Trichy Division

Sub: To submitting Quotation for Geotechnical Investigation works rate – reg.

Quotation

Dear Sir,

Kind Attn:- K. Devendra, Engg Officer- Trichy DO

As per your enquiry I herewith submit my lowest quotation for Soil Investigation work for your sites at Srirangam & Mannachanallur, Trichy.

S No	Item Description	Unit	Rate
01	<ul style="list-style-type: none">➤ Drilling in all classes of Soil, Soft rock, borehole using rotary drilling rig.➤ Conducting standard penetration tests.➤ Collecting disturbed and undisturbed soil samples.➤ Carrying out necessary laboratory tests.➤ Submission of report with recommendation.		
1.1	2 Boreholes (Canopy & Building)	Per Site	20,000.00

Terms & conditions

1. **SPT** will be conducted at every **1.00m** intervals.
2. Boreholes will be drilled up to maximum **5.00m** depth or **N Value >50** which comes earlier.
3. This rate is including all labour, collection & testing of soil samples and submission of report.
4. Deciding of borehole locations are your scope.
5. Rate applicable for this site only.
6. **GST 18% charged extra.**
7. Valid up to **30 Days** from the date of submission of our offer.

Thanks & Regards,

P.Nandakumar
For VKP Geotech

This is a system generated mail hence no signature is required

Page 1 of 1

इंडियन ऑयल कॉर्पोरेशन लिमिटेड
(विपणन प्रभाग) तिरुच्चि मंडल कार्यालय

"ट्रिवेनी" III पलोर, B-35, शास्त्री मार्ग
तिल्लैनगर, तिरुच्चि- 620 018
फोन : 0431-2742011. फैक्स : 0431-2742066

Indian Oil Corporation Limited
(Marketing Division)

Trichy Divisional Office

"Triveni" 3rd Floor, B-35, Shastri Road,
Thillai Nagar, TRICHY - 620 018.

Phone : 0431 - 2742011. Fax : 0431 - 2742066



विपणन प्रभाग

Marketing Division

Ref: TCHDO/ENGG/SI/NRO

Date: 08.09.2017

M/S. VKP GEOTECH,
C.41, Khuruchi Housing Unit, Sidco Post,
Coimbatore -641021.

Dear Sirs,

Sub: Conducting soil investigation at two ROs under Trichy DO.

We are pleased to place work order on your selves for conducting soil investigation for development of new Retail outlet at below mentioned two new sites under Trichy DO for an amount of Rs. 47,200/- (Rupees forty seven thousand and two hundred only). The rates are inclusive of all taxes, levies and duties

Description :

Sr.No	Ro Name	
1	SRIRANGAM, TRICHY	20000
2	MANACHANALLUR, TRICHY	20000
TOTAL		40000
Add GST @18%		7200
NET VALUE		47200

The work shall be completed within 10 days on receipt of the order and bill with triplicate report RO wise to be submitted within the calendar month of completion of the work

Thanking you,

Yours faithfully,
For **Indian Oil Corporation Ltd.**

[Signature]
08/09/2017

CDRSM/Trichy DO

इंडियन ऑयल कॉर्पोरेशन लिमिटेड

(विपणन प्रभाग) तिरुच्चि मंडल कार्यालय

"ट्रिवेनी" III पलोर, B-35, शास्त्री मार्ग

तिरुल्लैनगर, तिरुच्चि- 620 018

फोन : 0431-2742011, फैक्स : 0431-2742066

Indian Oil Corporation Limited

(Marketing Division)

Trichy Divisional Office

"Triveni" 3rd Floor, B-35, Shastri Road,

Thillai Nagar, TRICHY - 620 018.

Phone : 0431 - 2742011. Fax : 0431 - 2742066



विपणन प्रभाग

Marketing Division

BY REGISTERED POST WITH ACK/DUE

Ref No. 146 /19-20

Date : 2-Dec-19

SAP PO: 0

To,

CHANDRAN CONSUL PVT LTD,
COIMBATORE

Sub:	PROVISION OF DESIGN DRAWING AND SOIL TEST			
AT	M/S.	NEW RO SRIRANGAM	Place	TRICHY

The works listed below are to be carried out by you as per the CAPEX rates 2019-20 offered by you and accepted by us. The Total cost of the work shall not exceed Rs.

1.50 lacs

Work to be carried out as per CAPEX rates is as below.

PROVISION OF DESIGN DRAWING AND SOIL TEST

Description of Work :

RO Name : NEW RO SRIRANGAM

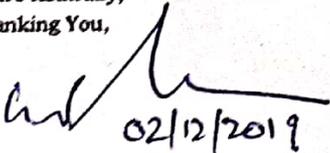
District : TRICHY

Terms and Conditions

1. The work should be commenced immediately from the date of handing over the site/equipments.
2. The work shall be completed within the mentioned target date/period.
3. Price adjustment shall be imposed as per General Condition of Contract (GCC), if the work is not completed within the stipulated period. **30 DAYS**
4. This work order shall not prejudice or delay the works already allotted to you.
5. All the terms and conditions of CAPEX Contract 2019-2020 shall govern for this Work Order.
6. Security Deposit to be recovered from running bills. Nil upto Rs.2.0 Lakhs and beyond Rs. 2.0 Lakhs @ 5% of bill value.

Yours faithfully,

Thanking You,


02/12/2019

For Indian Oil Corporation Ltd

Enclosure: As Applicable

Please note that this is covered by Internal Order no /Administrative Approval No.

4630121



क. बाबु नरेंद्र
K. BABU NARENDRA
उप महा प्रबंधक (रिटेल विक्री)
Dy. General Manager (Retail Sales)
तिरुच्चि मंडल कार्यालय
Trichy Divisional Office

पंजीकृत कार्यालय : 'इंडियन ऑयल भवन' जी-9, अली यावर जंग मार्ग, बांद्रा (पूर्व), मुंबई-400 051. (भारत)

Registered Office : 'Indian Oil Bhavan', G-9, Ali Yavar Jung Marg, Bandra (East), Mumbai-400 051. (INDIA)

V.K.P.GEOTECH

GEOTECHNICAL INVESTIGATION REPORT

For



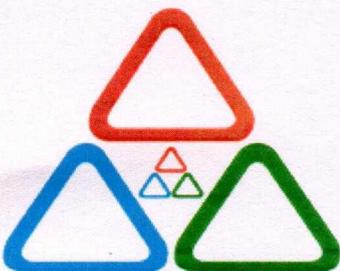
IndianOil

**INDIAN OIL CORPORATION LIMITED,
TRICHY**

Ref No: VKP/2017-18/R/137

PROJECT NAME

**CONSTRUCTION OF NEW RETAIL OUTLET AT
MANACHANALLUR, TRICHY DISTRICT**



V.K.P.GEOTECH

C - 41, Phase-1, Kuruchi Housing unit,
Sidco (po), Coimbatore-641 021.

Phone: 0422-4520462, Mobile: +91 94421-14222

Email: vkpgeotech@gmail.com, vkpgeotech@yahoo.co.in

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1. INTRODUCTION

1.1. PURPOSE AND SCOPE

Geo-technical site investigation work for. "CONSTRUCTION OF NEW RETAIL OUTLET AT MANACHANALLUR, TRICHY DISTRICT" The primary purpose of our investigation is to obtain data to develop foundation design recommendations for the above work. At, first instance, two boreholes were bored at site. Client's representatives selected the location of boring. To accomplish these purposes, the following tasks were performed:

1. Detailed soil borings were done up to stratum to explore the sub surface stratigraphy and obtain soil samples for testing.
2. Field and laboratory tests were conducted to evaluate the index and engineering properties of the soils
3. Engineering analysis were performed to develop foundation design information for proposed structure

1.2. THE SITE:

Geotechnical Investigation work for Construction of New Retail Outlet at Manachanallur, Trichy District.

1.3. SEISMIC ZONE:

The proposed project is situated at Salem District. It falls under the Seismic Zone-II, according to the Indian Standard Seismic Zoning Map. Zone - II: This is said to be the Least Active zone.

2. FIELD INVESTIGATIONS

2.1. ROTARY BORING

Rotary drilling technique was adapted using Calyx machine in this field. In this method, boring is effected by the cutting action of a rotating bit that is kept in firm contact with the bottom of the hole. The bit is attached to the lower end of a hollow drill rod that is rotated by a suitable chuck. Drilling mud (usually Bentonite) is continuously forced down the hollow drill rods. The mud returning upwards through the annular space between the drill rods and the side of the hole bring the cutting to the surface.

2.2. STANDARD PENETRATION TEST

It is now most commonly used in site test. The test measures the penetration resistance of the split spoon sampler, when it is driven into the soil, at the bottom of a borehole in a standard manner. The N-value, which is the number of blow required to achieve 300mm penetration of the soil, indicates the relative density of sand or gravel, the consistency of other soil such as silts or clays and the strength of weak rocks. The test is described in IS 2131 - 1981.

The split spoon sampler is attached to stiff drill rod and lowered to the bottom of the bore hold. A standard blow consists of dropping a mass of 63.5kg free fall through 750 mm on to an anvil at the top of the rods and ensuing that this amount of dynamic energy is transferred to the sampler as much as possible.

The number of blows required to achieve each 150mm penetration is recorded for a fall penetration of 450mm. The initial 150mm penetration is referred to as seating drive and the blows required for this penetration are not considered as this zone is in disturbed soil. The next 300mm of penetration is referred to as the test drive and the number of blows required to achieve this fully is termed the penetration resistance or N-value.

The total number of blows (N) required, to advance the spoon into the bore, for another two successive 15cm (a total of 30 cm) is recorded as a measure of the soil relative density or consistency as given in Table.

CO – RELATION FOR SATURATED SAND/NON – PLASTIC SILT

RELATIVE DENSITY	PENETRATION VALUE (BLOWS/FT)
Very loose	0 to 4 Blows
Loose	5 to 10 Blows
Medium	11 to 30 Blows
Dense	31 To 50 Blows
Very Dense	> 50 Blows

CO – RELATION FOR SATURATED CLAY/PLASTIC SILT

RELATIVE DENSITY	PENETRATION VALUE (BLOWS/FT)
Very Soft	0 to 2 Blows
Soft	3 to 4 Blows
Medium Stiff	5 to 8 Blows
Stiff	9 To 16 Blows
Very Stiff	17 To 32 Blows
Hard	> 32 Blows

Rock samples were extracted by Rotary drilling technique using double tube core barrel of 76mm diameter, filter with a diamond bit. The extracted cores for every run, not exceeding 1.0 meter were arranged in the core boxes and the T.C.R as well as R.Q.D values were measured. The appropriate estimation of the properties of the encountered rock strata can be obtained by referring to the borehole logs and the following description

R.Q.D %	ROCK QUALITY
90 – 100	Excellent
75 – 90	Good
50 – 75	Fair
25 – 50	Poor
0 - 25	Very Poor

RECOVERY %	DESCRIPTION OF ROCK
0 – 20	Rock is treated as soil
20 – 35 with SPT > 50 blows / 30cm	Soft or disintegrated rock
35 – 50	Intermediate rock
50 – 85	Medium rock
>85	Sound rock

The fieldwork was carried out under the close supervision of our engineer in accordance with Indian Standard mentioned earlier.

2.3. SAMPLING

Soil samples were collected through Split spoon sampler and rock core sample were collected through single tube core barrel.

3. LABORATORY TESTS

The operations to be performed in the laboratory depend upon the type of the nature of data required for the problem at hand. In case of cohesion less material, like sand, the laboratory tests are usually minimum and the design parameters are worked out from field test data such as form SPT- N value, Core resistance and plate load test data.

In the case of cohesive soils, the programme of laboratory testing can vary from carrying out simple tests such as unconfined tests to comprehensive study of soil behaviour using triaxial shear tests and consolidation tests.

Following laboratory tests are conducted.

For cohesion less soil

- a) Specific gravity
- b) Sieve analysis
- c) Direct shear test

For cohesive soil

- a) Specific gravity
- b) Natural moisture content
- c) Atterberg's limits
- d) Sieve Analysis
- e) Unconfined compression test
- f) Consolidation test
- g) Triaxial test

4. FOUNDATION ANALYSIS

4.1 Soil Profile

The profile of the area as observed in the bore hole is given in the chart. The water level is observed far below the ground level. The all Borehole is terminated at maximum depth of 5.00m.

4.2 Safe Bearing Capacity

The bearing capacity of granular soil depends upon the unit weight and angle of internal friction of the soil. These two properties of granular soils are determined by standard penetration tests.

The allowable bearing pressure based on tolerable settlement has been established empirically by Terzaghi and Peck, 1948 and may be expressed by the equation.

$$\text{Safe bearing capacity (SBC)} = 3.5 (N-3) \left\{ \frac{B+0.3}{2B} \right\}^2 \times RW \times FD + P$$

Where,

N = Collected N value N₂

B = Width of Foundation = constant 1

RW = Water Correction = constant 0.5

FD = Depth of Factor = constant 1

P = Over Burden Pressure

5. DESIGN CRITERIA

5.1 Design of Foundations

As per the clients information the proposed project is Construction of New Retail Outlet at Manachanallur, Trichy District.

The design of foundation depends upon the founding strata, loading intensity at the foundation level and configuration at loading points.

For the above conditions, open foundation is recommended for the proposed structure shown in the following recommendation.

5.2 Depth of Foundation

Minimum depth of foundations is governed by the following factors:

- Top loose zone.
- Adequate depth of soil above founding level, to ensure mobilization of full safe bearing capacity.
- Adequate depth of soil strata below founding level of requisite strength to mobilize the safe bearing capacity and at the same time restricts the total and differential settlements within the allowable limits.
- The type and depth of foundation shall be decided by the design engineer.

6. FOUNDATION RECOMMENDATIONS

- The engineering properties of soil and SPT N value are to be considered for the foundation recommendation
- The site for **INDIAN OIL CORPORATION LTD** at **NEW RETAIL OUTLET AT MANACHANALLUR, TRICHY DISTRICT**. The borehole investigation was conducted and SBC was determined.

Maximum Borehole Depth	5.00m
Type of Foundation	Open foundation
Type of Footing	Isolated footing
Average Safe Bearing Capacity	23.00 t/m ² @ 2.00m
Depth of Footing	2.00m from EGL
Width of Footing	1.50m x 1.50m

- The Design Engineer may choose an alternate foundation for the structure and load.



7. PRECAUTIONS

Entire report should be studied before implementing the recommendations. Loose pockets of soil, if encountered shall be removed and backfilled with a levelling course of concrete shall be laid and construction of foundations with **IS CODE recommends** can be taken up subsequently.

8. LIMITATIONS

The soil investigations have been carried out at locations in the site chosen by the client so as to represent the entire site. The recommendations provided in this report are hence valid only for these test locations. However, if there is any change in sub soil conditions and properties at places between or beyond chosen test locations, VKP GEOTECH may be contacted for further advice.

With passage of time, the recommendations may vary due to manmade and natural environmental changes.

P. Sreekanth Reddy

**Er. P.SREEKANTH REDDY M.Tech (GEOTECH), PGDDM
GEOTECHNICAL ENGINEER**

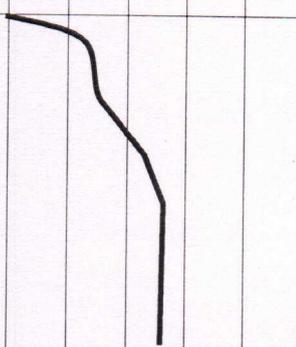


9. REFERENCES

1. IS :6403-1981
2. IS :2911-(part1/sec-2 0-1979
3. IS :2451-1980
4. IS :8009 (Part-1) 1976
5. IRC 78 :2000
6. Wayne CTEng(1992)Foundation design,13th reprint,
Prentice - Hall of India Pvt.Ltd.,
7. Bowles J.E,(1982) Foundation Analysis and design ,3rd edition, Mc Graw Hill
International Book Co.
8. Tomlinson M.J. (1995) Foundation Design and Construction, 6th edition, Longman
Group.

1
Bore Log

Ref: VKP/2017-18/R/137

Name of Work:		CONSTRUCTION OF NEW RETAIL OUTLET AT MANACHANALLUR, TRICHY DISTRICT													
Soil Investigation done by:		V.K.P.GEOTECH Soil Exploration Contractor, Coimbatore-21		Type of Drilling: Rotary – Mud Circulation				Date of Commencement		09.09.2017					
Bore hole No:		01		Ground Water Level: Not met				Date of Completion		09.09.2017					
Location:		Mentioned on Map		Thickness of layer (m)		Depth at which test is conducted		Standard penetration test data				Bed Level			
												Chainage			
Depth below G.L.(R.L.)	Soil Profile	Description of Soil		N – Value- Depth of penetration				Relative density / Consistency	Graphical representation of penetration resistance						
									15cm	30cm	45cm	For 30cm	20	40	60
0.50		TOP SOIL		0.50	1.00	4	10	15	25	Medium					
					2.00	9	15	17	32	Dense					
					3.00	15	21	23	44	do					
					4.00	17	25	25	50	V Dense					
					5.00	19	25	25	50	do					
5.00		GRAVEL		4.50											
End of Bore hole															

R – Refusal



Contd.....2

ANNEXURE - II

Ref: VKP/2017-18/R/137

1

SOIL TEST RESULTS

Name of Project: CONSTRUCTION OF NEW RETAIL OUTLET AT MANACHANALLUR, TRICHY DISTRICT		BORE NUMBER - 01		Location: Mentioned on Map				GROUND WATER LEVEL: Not met		WORK COMMENCED ON 09.09.2017		WORK COMPLETED ON 09.09.2017			
SOIL PROFILE AND DEPTH IN METRES	DEPTH OF SAMPLING	IS SOIL CLASSIFICATION	NATURAL WET DENSITY (g/cc)	NATURAL MOISTURE CONTENT %	SIEVE ANALYSIS % RETAINED IS SIEVE ANALYSIS				SHEAR TEST		STANDARD PENETRATION TEST				
					LIQUID LIMIT %	PLASTIC LIMIT %	PLASTICITY INDEX	4.75 MM	2.36 MM	425 MIC	75 MIC	SPECIFIC GRAVITY	COHESION C Ton / M ²	ANGLE OF INTERNAL FRICTION °	DEPTH OF TESTING M
	0.50	TS	-	-	-	-	-	-	-	-	-	1.00	25	29.25	20.10
												2.00	32	34.19	24.45
												3.00	44	41.42	30.50
												4.00	50	42.95	32.32
												5.00	50	40.63	31.30
	5.00														

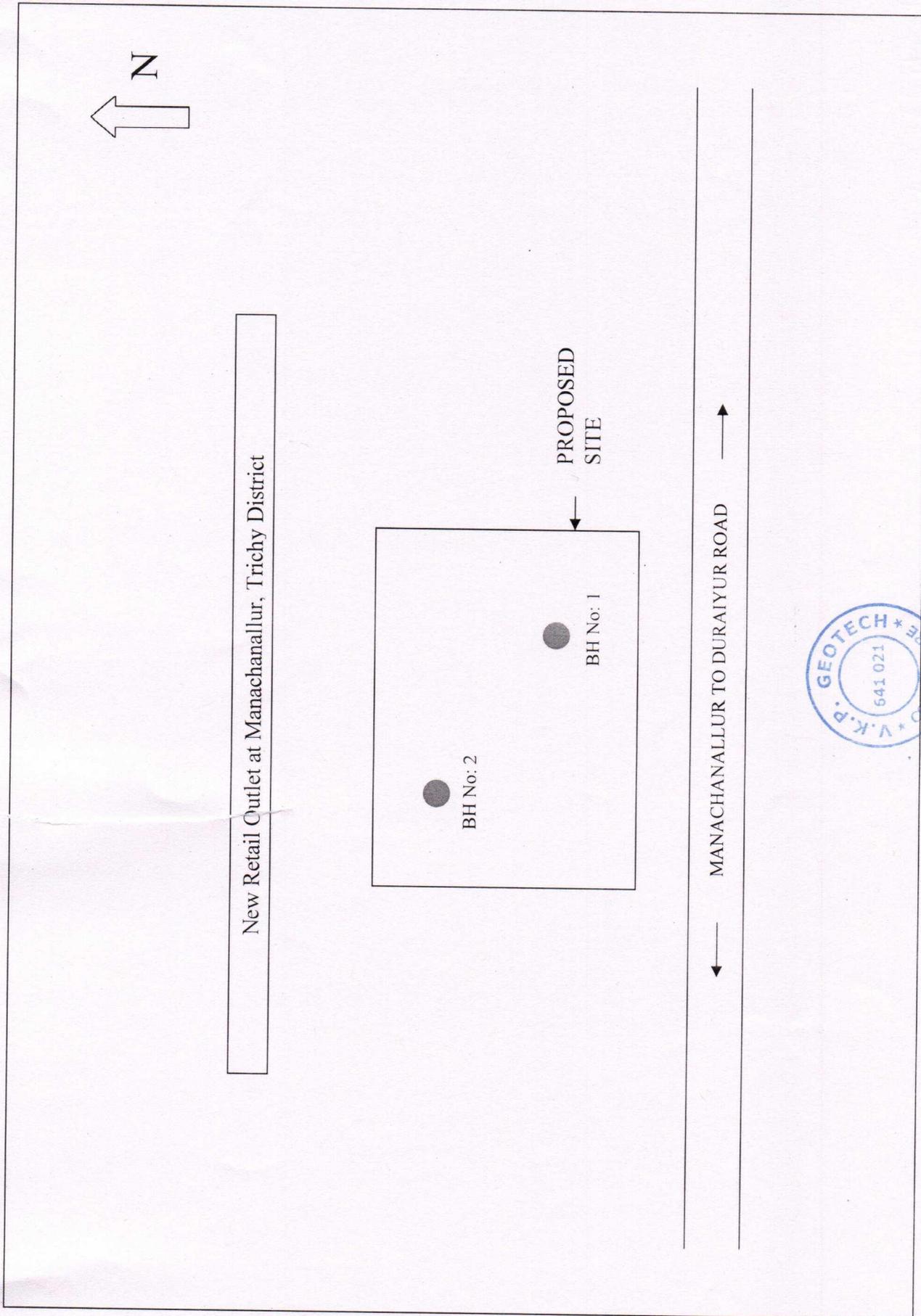


TS - TOP SOIL, GP - POORLY GRADED GRAVEL, SBC is Based on SPT Result.

*NP - Non Plastic, N/A - Not Applicable

Contd.....2

11. SITE PLAN



**GEOTECHNICAL INVESTIGATION REPORT
FOR
PROPOSED RETAIL OUTLET**

JOB NO: YPI/SIR/2019-20/187

SITE NAME: SRIRANGAM

SITE ADDRESS: PROPOSED RETAIL OUTLET, SRIRANGAM, TRICHY

LAT-LONG: 10.848364, 78.68993

SITE INVESTIGATION DATE: 5.12.2019

REPORT SUBMITTING DATE: 7.12.2019

CLIENT



INDIAN OIL CORPORATION LTD



**No 48, 1st Floor, Palaniappa Nagar, Suramangalam Post, Salem, Tamilnadu – 636 005
Care: +91 958 555 6789 / yubepimeinfra@gmail.com / www.yubepimeinfra.com**

SOIL INVESTIGATION REPORT

Job No: YPI/SIR/2019-20/187

Date: 7.12.2019

To

Chandran Designs Consultants Private Limited,
Coimbatore.

Name of Work : GEOTECHNICAL INVESTIGATION WORK FOR PROPOSED
RETAIL OUTLET AT SRIRANGAM, TRICHY.

Sub : Submission of Soil Investigation Report - Reg

Dear Sir,

We are pleased to hereby transmit Two (02) original Hard Copies and Soft Copies sent to your concern address, our final Geotechnical Investigation Report for the above mentioned project. If you have any questions, please contact this office.

It has been a pleasure being of service to you on this project. Assuring you of our continued co-operation, we remain.

For Yube Prime Infra.,

(Authorized Signatory)

INDEX

SR NO.	PARTICULARS	PAGE NO
01.	INTRODUCTION	04
02.	PROCEDURE OF INVESTIGATION	04
03.	RELEVANT IS CODES	08
04.	FOUNDATION ANALYSIS	09
05.	FIELD INVESTIGATION REPORT	11
06.	LABORATORY INVESTIGATION REPORT	12
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1 INTRODUCTION

Sub surface investigation and laboratory tests for Proposed Retail Outlet at SRIRANGAM project were referred to us by **Chandran Designs Consultants Private Limited, Coimbatore.**

The objective of the exploration work was to determine the probable sub surface conditions such as stratification, denseness or hardness of the strata, position of ground water table etc. and to evaluate probable range of safe bearing capacity for the structure. To fulfill the objective, the work carried out is comprises of:

- Drilling one borehole up to the depth of 7.50m below existing ground level in order to know the sub surface stratification, conducting necessary field tests and to collect disturb and undisturbed soil samples for laboratory testing.
- Testing soil samples in the laboratory to determine its physical and engineering properties of the soil samples, and
- Analyzing all field and laboratory data to evaluate safe bearing capacity of the soil for given foundation sizes and necessary recommendations for foundation design and construction.

2 PROCEDURE OF INVESTIGATION

The actual site investigation work was started on 05.12.2019 and was completed on 05.12.2019.

2.1 Drilling

One borehole of 150mm diameter is drill up to the depth of 7.50m. Where caving of the borehole occurred, casing was used to keep the borehole stable. The work was in general accordance with IS: 1892 – 1979. Client's representatives choose and selected the location of borehole.

2.1.1 Disturbed Samples: Disturbed representative samples were collected, logged, labelled and placed in polythene bags.

2.1.2 Undisturbed Samples: Undisturbed soil samples are collected in 100 mm diameter thin walled sampler (Shelby tube) from the borehole. The sampler used for the sampling had smooth surface and appropriate area ratio and cutting edge angle thereby minimizing disturbance of soil during sampling. Samples are logged and labelled properly and transfer to the laboratory for further testing.

2.1.3 Water Table: Water table was found at 4.50m depth from the borehole during the sub soil exploration work carried out in the month of DEC-2019.

2.1.4 Seismic Zone: The proposed project is situated at TRICHY. It falls under the Seismic Zone-II, according to the Indian Standard Seismic Zoning Map. Zone - II: This is said to be Least Active seismic zone.

2.1.5 Method of Sampling: Sampler is coupled together with a sampler head to form a sampling assembly. The sampler head provide a non-flexible connection between the sampling tube and the drill rods. Vent holes are provided in the sampler head to allow escape of water from the top of sampler tube during penetration. The sampling tubes are made free from dust and rust. Coating of oil is applied on both sides to obtain the undisturbed samples in best possible manner.

The sampler is then lowered inside the bore hole on a string of rods and driven to a predetermined level. On completion of driving the sampler is first rotated within the borehole to shear the soil sample at bottom and then pulled out. Upon removal of the sampling tubes, the length of sample in the tube is recorded. The disturbed material in the upper end of the tube, if any, is completely removed before sealing.

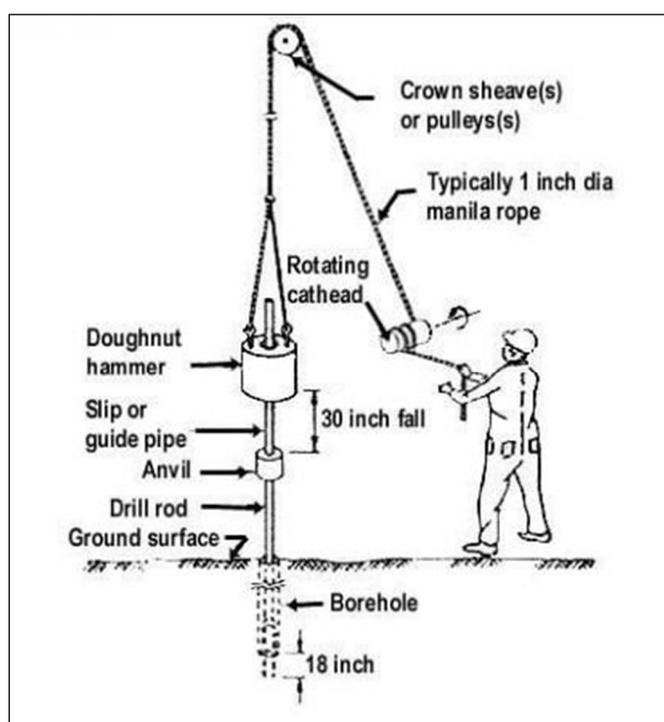
The soil at the lower end of the tube is trimmed to a distance of about 10 to 20 mm. After cleaning and inserting an impervious disc at each end, both ends are sealed. The empty space in the sampler, if any, is filled with the moist soil, and the ends covered with tight wrapper. The identification mark is then made on each sample.

2.2 Standard Penetration Test (SPT)

Standard penetration tests were conducted at 1.0/1.5 m intervals or at change of stratum as per Indian standard IS 2133-1981 and split spoon sampler used confirmed to the Indian standard, IS 9640-1980.

The standard penetration test is conducted in a borehole using a Standard split spoon sampler. When the borehole has been drilled to the desired depth, the drilling tools are removed and the sampler is lowered to the bottom of the hole. The sampler is driven into the soil by a drop hammer of 63.5 kg mass falling through a height of 75 cm at the rate of 30 blows per minute as per IS 2133-1963. The number of hammer blows required to drive 15 cm of the sample is counted. The sample is further driven by 15 cm and the number of blows recorded. Likewise, the sample is once again further driven by 15 cm and the number of blows recorded. The number of blows recorded for the first 15 cm is disregarded. The number of blows recorded for the last two 15 cm intervals are added to give the standard penetration number (N). If the number of blows for 30 cm drive exceeds 50, it is taken as refusal and the test is discontinued.

Sufficient disturbed soil samples were collected from the split spoon sampler while performing the standard penetration tests in each hole.



2.3 Laboratory Tests

The operations to be performed in the laboratory depend upon the type of the nature of data required for the problem at hand. In case of cohesionless material, like sand, the laboratory tests are usually minimum and the design parameters are worked out from field test data such as form SPT- N value, Core resistance and plate load test data.

In the case of cohesive soils, the programme of laboratory testing can vary from carrying out simple tests such as unconfined tests to comprehensive study of soil behaviour using triaxial shear tests and consolidation tests. Following laboratory tests are conducted.

COHESIVE SOIL	COHESIVE LESS SOIL
Specific gravity	Specific gravity
Natural moisture content	Natural moisture content
Sieve Analysis	Sieve analysis
Unconfined compression test	Direct shear test
Wet / Dry Density	Wet / Dry Density
Atterberg's limits	
Consolidation test	
Triaxial test	

3 RELEVANT IS – CODES

All the test are carried out as per IS codes. Some of the prominent test and there relevant IS Codes are given in the table.

Si. No	Type of Testing	As per IS Code
01	Excavation of bore holes (Field Test)	IS 1892-1979
02	Standard Penetration Test (Field Test)	IS 2133-1981
03	Atterberg' s Limit (Laboratory Test)	IS 2720 Part 5-1970
04	Grain Size Analysis (Laboratory Test)	IS 2720 Part 4-1975
05	Specific Gravity Test (Laboratory Test)	IS 2720 Part 3-sec2-1981
06	Density Test (Laboratory Test)	IS 2720 Part 7 -1983
07	Direct Shear Test (Laboratory Test)	IS 2720 Part 13-1972
08	Tri-axial Compression Test (Laboratory Test)	IS 2720 Part 10-1973 IS 2720 Part 11-1971 IS 2720 Part 12-1981
09	Soil Classification (Laboratory Test)	IS 1498-1970
10	Soil Bearing Capacity as per settlement criteria	IS 8009 Part 1-1976
11	Soil Bearing Capacity as per shear criteria	IS6403-1981

4 FOUNDATION ANALYSIS

4.1 Soil Profile

The profile of the area as observed in the bore hole is given in the chart. The Borehole is terminated at maximum depth of 7.50m.

Borehole No: 01

Depth of Soil (m)	Soil Description	IS Classification
0 – 1.40	Filling Soil	-
1.40 – 6.20	Sandy Clay	SC – Sandy Clay
6.20 – 7.95	Clayey Sand	SC – Clayey Sand

Borehole No: 02

Depth of Soil (m)	Soil Description	IS Classification
0 – 1.60	Filling Soil	-
1.60 – 6.45	Coarse with Fine Sand	SM - Sand

4.2 Safe Bearing Capacity

Maximum intensity of loading that the foundation will safely carry without the risk of shear failure of soil irrespective of any settlement that may occur.

$$\text{Safe Bearing Capacity (SBC)} = q = 0.314 N^2 B.Rw2 + 0.943 (100 + N2) Df. Rw1$$

Where,

N	:	Standard Penetration Value
B	:	Width of Footing (or least lateral dimensions)
Df	:	Depth of Foundation
Rw1 & Rw2	:	Water Reduction Factor

4.3 Allowable Bearing Pressure

The net intensity of loading which the foundation will carry without undergoing settlement in excess of the permissible value for the structure under consideration but not exceeding net safe bearing capacity. The safe bearing pressure, q_s corresponding to a settlement of 25mm is given by,

$$q = 1.36 (N - 3) (B+0.3/2B)^2 Rw2 . Rd$$

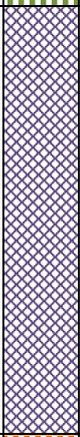
Where,

B	:	Maximum Size of the Footing
R	:	Water table correction factor (For the worst case, Taken as 0.5)

5 FIELD INVESTIGATION REPORT

BORE LOG DETAILS

BOREHOLE NO: 01

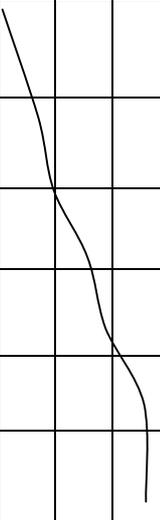
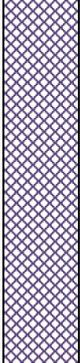
Job No: YPI/SIR/2019-20/187															
Name Of Work: GEOTECHNICAL INVESTIGATION WORK FOR PROPOSED RETAIL OUTLET AT SRIRANGAM,TRICHY															
Soil Investigation done by:		Yube Prime Infra, Salem - 05		Method: Rotary drilling					Ground Water Table		4.50m				
									Commencement Date		05.12.2019				
									Completion Date		05.12.2019				
Depth below G.L.(R.L.)	Soil Profile	IS Classification of Soil	Thickness of layer (m)	Depth at which test is conducted	Standard Penetration Test Data				Relative density / Consistency	Graphical representation of penetration resistance					
					N1	N2	N3	N = N2+N3		20	40	60	80	100	
1.40		S1	1.40	1.00	-	-	-	-	-						
		SC	4.80	2.00	4	4	6	10	Loose						
				3.00	4	6	6	12	Medium						
				4.00	4	5	7	12	do						
				5.00	6	9	11	20	do						
				6.00	5	5	6	11	do						
6.20				7.50	4	6	12	18	do						
7.95		SC	1.75												

* R - Refusal

S1 – Filled Soil

SC – Clay with sand

SOIL INVESTIGATION REPORT
BOREHOLE NO: 02

Job No: YPI/SIR/2019-20/187															
Name Of Work: GEOTECHNICAL INVESTIGATION WORK FOR PROPOSED RETAIL OUTLET AT SRIRANGAM,TRICHY															
Soil Investigation done by:		Yube Prime Infra, Salem - 05		Method: Rotary drilling					Ground Water Table		Not Met				
									Commencement Date		05.12.2019				
									Completion Date		05.12.2019				
Depth below G.L.(R.L)	Soil Profile	IS Classification of Soil	Thickness of layer (m)	Depth at which test is conducted	Standard Penetration Test Data				Relative density / Consistency	Graphical representation of penetration resistance					
					N1	N2	N3	N = N2+N3		20	40	60	80	100	
1.60		S1	1.60	1.00	-	-	-	-	-						
				2.00	5	7	9	16	Medium						
6.45		SM	4.85	3.00	6	9	11	20	do						
				4.00	10	16	21	37	Dense						
				5.00	11	15	24	39	do						
				6.00	13	19	25	44	do						

* R - Refusal

S1 – Filled Soil

SM – Coarse with Fine Sand

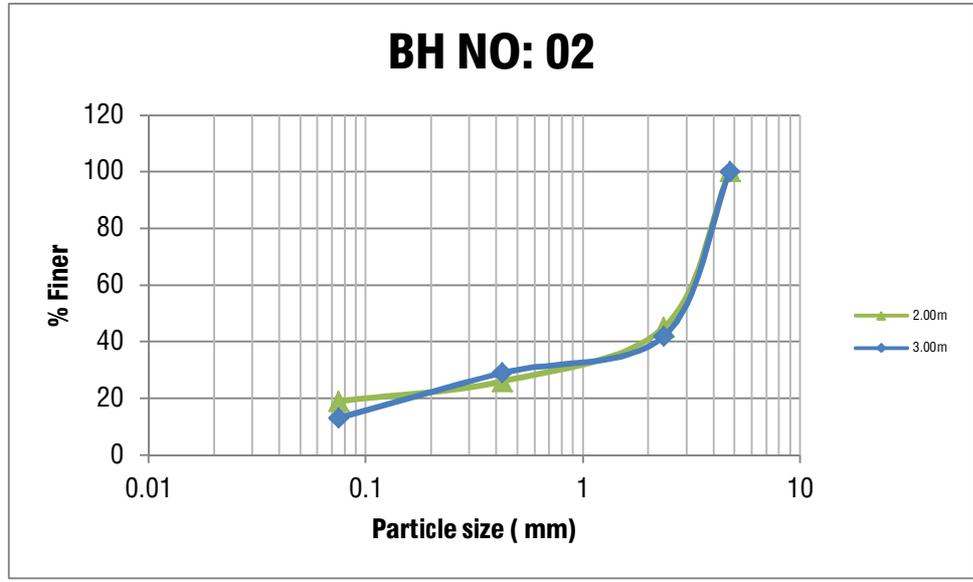
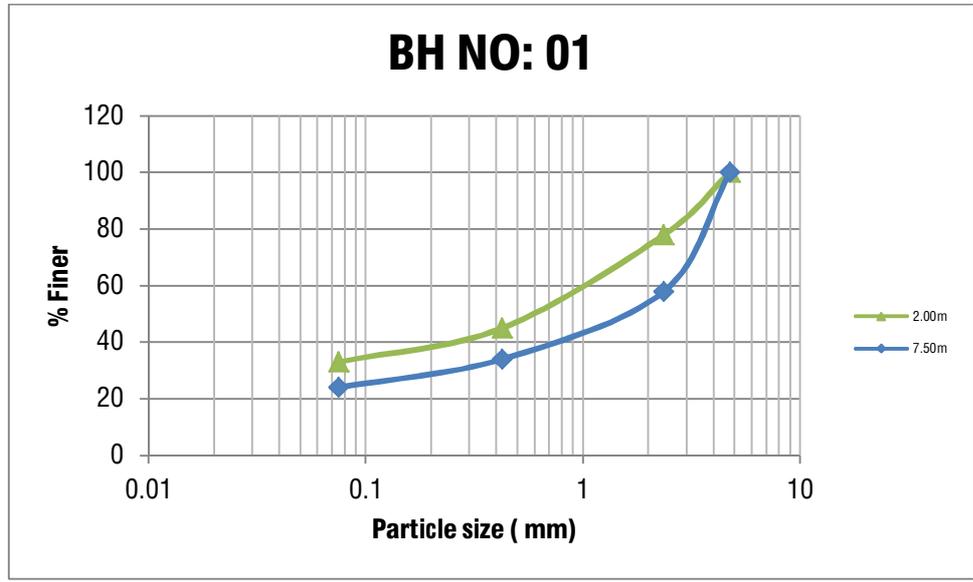
SOIL INVESTIGATION REPORT**6 LABORATORY INVESTIGATION REPORT****MECHANICAL PROPERTIES OF SOIL**

BH No	Depth (m) from EGL	Method of Sample	Number of sample collected	Grain Size Analysis				Consistency limits			IS Classification	Specific Gravity	Density g/cc	Observed N Value	Corrected N Value	Safe Bearing Capacity T/m ²
				Gravel %	Sand %	Fines %	Silt & Clay %	Liquid Limit %	Plastic Limit %	Plasticity Index %						
01	1.00	SPT	1	-	-	-	-	-	-	-	-	-	-	-	-	-
	2.00	SPT	1	0	22	45	33	32	24	8	SC	2.56	1.54	10	15.84	10.89
	3.00	SPT	1	0	16	48	36	28	19	9	SC	2.54	1.56	12	16.75	12.26
	4.00	SPT	1	0	28	42	30	30	21	9	SC	2.57	1.59	12	16.01	12.41
	5.00	SPT	1	-	-	-	-	-	-	-	SC	2.58	1.60	20	20.75	16.62
	6.00	SPT	1	-	-	-	-	-	-	-	SC	2.60	1.57	11	14.41	12.63
	7.50	SPT	1	0	42	34	24	21	12	9	SC	2.61	1.62	18	17.16	15.36
02	1.00	SPT	1	-	-	-	-	-	-	-	-	-	-	-	-	-
	2.00	SPT	1	0	55	26	19	NP	NP	NP	SM	2.61	1.59	16	20.84	14.59
	3.00	SPT	1	0	58	29	13	NP	NP	NP	SM	2.57	1.60	20	22.92	16.82
	4.00	SPT	1	0	52	32	16	NP	NP	NP	SM	2.59	1.58	37	33.73	25.51
	5.00	SPT	1	-	-	-	-	-	-	-	SM	2.61	1.62	39	33.34	25.92
	6.00	SPT	1	-	-	-	-	-	-	-	SM	2.60	1.61	44	35.13	27.95

*SPT – Standard Penetration Test, DS – Disturbed Sample

BH No	Depth (m) from EGL	Moisture Content %	Cohesion value C kg/cm ²	Angle of shearing resistance (θ)	Remarks
01	3.00	21.40	1.85	27.80	-
	7.50	18.90	3.10	30.10	-
02	2.00	12.60	-	28.90	-
	3.00	10.30	-	30.60	-

7 SIEVE ANALYSIS



8 RECOMMENDATIONS

Type of Foundation

After critical review of the results, OPEN FOUNDATION in the form of ISOLATED FOOTING may be designed for this project.

Depth of foundation

The depth of foundation shall be placed at 3.00m from natural ground level.

Safe Bearing Capacity

The safe bearing capacity (SBC) 10.00 t/m² may be used for design of foundation.

Permissible Settlement

The safe bearing capacity is recommended for a permissible settlement of 25mm.

Safety Measures

The Top soil should not be used for back filling. A good quality moorum shall be used for backfilling and well rammed.

SOIL INVESTIGATION REPORT
9 CERTIFICATION

FOR INDIAN OIL CORPORATION LTD, WE (YUBE PRIME INFRA) HAVE PROPOSED TO BUILD A HIGHMAST AT PROPOSED RETAIL OUTLET, SRIRANGAM, TRICHY. GEOTECHNICAL INVESTIGATION WORK WAS CONDUCTED AT THE SITE ON 05-DECEMBER-2019. AFTER ANALYSIS OF THE TEST REPORTS, IT IS RECOMMENDED THAT ISOLATED FOUNDATION TO BE ADOPTED FOR DESIGN PURPOSE WITH SOIL BEARING CAPACITY OF 10.00 ton/m² AT A DEPTH OF 3.00m BELOW GROUND LEVEL.

SOIL DATA AS PER COMPUTATION

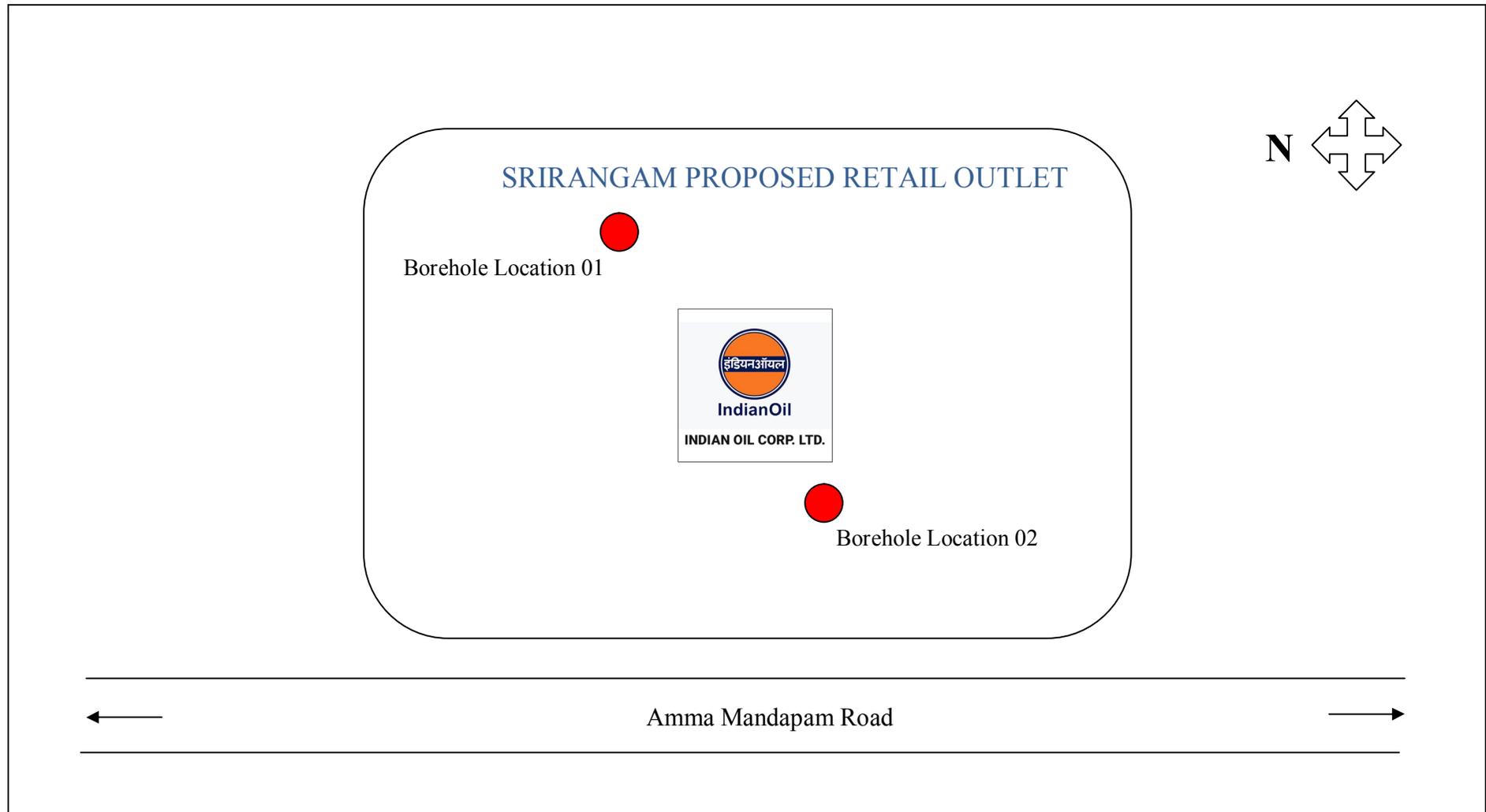
BOREHOLE NO	DEPTH (m)	ALLOWABLE SETTLEMENT	WATER TABLE	SBC t/m ²	SIZE OF FOOTING (m)
01	3.00	25 mm	4.50m	10.00	3.00 X 3.00
02	3.00	25 mm	Not Met	14.00	3.00 X 3.00

FOR YUBE PRIME INFRA
 Er. K.PRAKASH., ME, MIGS
 (GEOTECHNICAL ENGINEER)

10 PHOTOGRAPHS



11 SITE LAYOUT





SPEED POST

F.No. B-29016/ROGW/IPC-VI/2020-21/

April 30th, 2020

To

**The Chairman
All SPCBs/PCCs**

SUB: DIRECTIONS UNDER SECTION 18(1)(b) OF THE WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974 and THE AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981 REGARDING HARMONIZATION OF CLASSIFICATION OF INDUSTRIAL SECTORS INTO RED, ORANGE, GREEN AND WHITE CATEGORY.

WHEREAS, under Section 17 of the Water (Prevention & Control of Pollution) Act, 1974, and under Section 17 of the Air (Prevention & Control of Pollution) Act, 1981, one of the function of the State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) is to plan a comprehensive programme for the prevention, control or abatement of pollution of streams, wells and air pollution in the States/ Union Territory and to secure the execution thereof; and

WHEREAS, under Section 16 of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 16 of the Air (Prevention & Control of Pollution) Act, 1981, one of the functions of the Central Pollution Control Board (CPCB), constituted under Water (Prevention and Control of Pollution) Act, 1974 is to coordinate activities of the State Pollution Control Boards and Pollution Control Committees and to provide technical assistance and guidance to SPCBs / PCCs; and

WHEREAS, CPCB has categorized 242 industrial sectors into red, orange, green & white category and directed all SPCBs/PCCs on 07.03.2016 for its adoption and implementation. The SPCBs/PCCs were also directed that addition of any new or left-over industrial sectors and their categorization which is not listed in the categorization done by CPCB, shall be done by a committee at the level of concerned SPCB/PCC, in accordance with the revised criteria and guidelines of CPCB; and

WHEREAS, carrying out the responsibility assigned to MoEF&CC/CPCB/SPCB, under, Steel Scrap Recycling Policy, notified by Ministry of Steel on 07.11.2019, a meeting was held under chairmanship of Joint Secretary (HSM Division) at MoEF&CC on 07.11.2019 for uniform categorization of scrapping activities as Red/Orange/Green/White Category. During the meeting it was decided that such uniform categorization of scrapping centres has to be developed by CPCB. The CPCB has categorized "Scrapping Centres (for End of Life of Vehicles and other scraps such as plant and machineries, structural material, railway coaches and wagons etc.)" under "Orange Category" of industries; and

WHEREAS, a need was felt to categorize some industrial sectors on PAN-India level and to resolve anomalies in categorization, if any. Accordingly, CPCB through Office Order No. B-29012/IPC-VI/2019-20, dated 17.02.2020, constituted a Committee to deal with the matter related to categorization of industrial sectors under red/orange/green/white category; and

WHEREAS, the meetings of the Committee were held on 02.03.2020 at CPCB, Delhi and 15.04.2020 & 21.04.2020, through video conferencing. During the meeting, the categorization of Railway Stations, Compressed/Refined Bio-Gas Production from Bio-degradable Wastes and Used Cooking Oil (UCO) collection centers was finalized. The details regarding categorization are enclosed as **Annexure-I**. Further, based on the few representations, the Committee has also segregated the list of Non-Industrial Operations (Activities/ Facilities/ Infrastructure/ Services), which were covered under classification of industrial sectors in CPCB's document on categorization. The list of such Non-Industrial Operations is enclosed as **Annexure-II**.

NOW THEREFORE, in view of the above and exercising the powers conferred to Chairman, Central Pollution Control Board under Section 18(1)(b) of the Water (Prevention & Control of Pollution) Act, 1974, and 18(1)(b) of the Air (Prevention & Control of Pollution) Act, 1981, all the SPCBs/PCCs are directed to:

- i. Adopt the categorization finalized by CPCB for following sectors:
 - a. Scrapping Centres (for End of Life of Vehicles and other scraps such as plant and machineries, structural material, railway coaches and wagons etc.).
 - b. Used Cooking Oil (UCO) collection centers.
 - c. Compressed/Refined Bio-Gas Production from Bio-degradable Wastes.
 - d. Railway Stations.
- ii. Consider the sectors given at Annexure-II under Non-Industrial Operations (Activities/ Facilities/ Infrastructure/ Services).

The SPCBs/PCCs shall acknowledge the receipt of directions and submit the action taken report (ATR) in compliance of these directions to CPCB within 15 days from the receipt of directions.

(Ravi S. Prasad)
Chairman

PK
h/s

Copy to:

- 1 The Joint Secretary (CP Division)
Ministry of Environment, Forests & Climate Change
Indira Paryavaran Bhawan
3rd Floor, Prithivi, Aliganj, Jor Bagh Road
New Delhi -110 003
- 2 All Regional Directors, CPCB
- 3 DH, IT

: with a request to upload the copy of Directions on CPCB website

(Prashant Gargava)
Member Secretary

O/c

The list of newly categorized sectors by CPCB

S. No.	Entry at S. No. of respective category in CPCB's classification	Industry Sector	W1	W2	W	A1	A2	A	H	Pollution Index (PI)	Category	Remarks
1	85	Scrapping Centres (for End of Life of Vehicles and other scraps such as plant and machineries, structural material, railway coaches and wagons etc.)									Orange	
		a. Collection, De-Pollution, Dismantling Centres and Shredding Centres	20	-	20	15	-	15	20	55	Orange	<ul style="list-style-type: none"> i. Process will generate waste water from vehicle washing, surface washing, spillage while depolluting the vehicle. ii. Emission of particulate matter. iii. Residue generated during the process needs stabilization before disposal as it may contain asbestos.
		b. Collection, De-Pollution and Dismantling Centres	20	-	20	10	-	10	20	50	Orange	<ul style="list-style-type: none"> i. Process will generate waste water from vehicle washing, surface washing, etc. ii. Fugitive emission may be generated from dismantling and other activities. iii. Residue generated during the process needs stabilization before disposal as it may contain asbestos.
		c. Shredding Centres (can include white goods*/other scraps also)	15	-	15	15	-	15	15	45	Orange	<ul style="list-style-type: none"> i. Waste water may be generated from floor washing, etc. ii. Residue generated may be incinerated/landfilled. iii. Emission of particulate matter.
<p>Note- * Recycling/dismantling of white goods are covered under E-Waste (Management & Handling) Rules, 2016, and have already been categorised in CPCB document "Classification of Industrial Sector" (Feb, 2016)</p>												

S. No.	Entry at S. No. of respective category in CPCB's classification	Industry Sector	W1	W2	W	A1	A2	A	H	Pollution Index (PI)	Category	Remarks
2	37	Used Cooking Oil (UCO) collection centers	-	-	-	-	-	-	-	00	White	<ul style="list-style-type: none"> i. Generally, there is no waste water generation or air emissions from UCO collection centers. ii. Concerned SPCB/PCC shall ensure the above.
3	86	Compressed/Refined Bio-Gas Production from Bio-degradable Wastes	30	-	30	10	-	10	10	50	Orange	<ul style="list-style-type: none"> i. All digesters requiring discharge of excess wastewater to be treated in orange category, ii. Domestic bio-digesters based on cow-dung or household biodegradable wastes (such as Gobargas plant) - White category. iii. No wastewater discharge from digester and also feed slurry to digester having Volatile Organic Fraction more than 75% to be considered as Green category; iv. Wastewater may be generated from wet processes for gas refining, cooling towers and cooling re-circulation processes. v. Odour generation from pretreatment of organic waste and composting. vi. Exhausted adsorption media/filters and spent solvents may also get generated.

S. No.	Entry at S. No. of respective category in CPCB's classification	Non-Industrial Operations (Activities/Facilities/Infrastructure/Service sector)	W1	W2	W	A1	A2	A	II	Pollution Index (PI)	Category	Remarks
1	Railway Stations											
	61	Railway Stations (Waste Water Generation \geq 100 KLD)	20	10	30	15	0	15	10	75	Red	<ul style="list-style-type: none"> i. Mainly water polluting, scores are normalized. Wastewater generating from public toilets, public-taps, platform and apron washing, coach cleaning, laundry, restaurants etc. ii. Air emissions may be generated from boilers, DG sets (>1MVA), railway sidings etc. iii. Small amount of hazardous waste such as used oil from DG sets, waste oil from coach cleaning, etc. may be generated
	84	Railway Stations (Waste Water Generation \geq 10 KLD, but < 100 KLD)	20	0	20	12	0	12	10	50	Orange	<ul style="list-style-type: none"> i. Mainly water polluting, scores are normalized. Waste water generating from various uses such as public toilets, public-taps, platform and apron washing, restaurants etc. ii. Air emissions may be generated from railway sidings, DG sets etc. iii. Small amount of hazardous waste such as used oil from DG sets etc. may be generated
	64	Railway Stations (Waste Water Generation < 10 KLD)	12	0	12	0	0	0	0	30	Green	<ul style="list-style-type: none"> i. On small railway stations, waste water generation mainly from public taps and toilets. Scores are normalized. ii. Small railway stations normally may not have boilers or any other prominent stationary air emission sources.

List of Non-Industrial Operations (Activities/Facilities/Infrastructure/Services)

Covered Under Red Category of Industries Earlier				
Sl. No.	Sl. No. (as per CPCB Document)	Industry Sector	Pollution Index	Remarks
1	23	Airports and Commercial Air Strips	75	<ul style="list-style-type: none"> i. The Airports are generating mainly the wastewaters. ii. This is the water pollution normalized score for airports having discharge more than 100 KLD. iii. The airports / strips having discharge less than 100 KLD will have score of 50 and hence orange category. iv. If the score is normalized wrt water + HW both, then all the airports will come under Orange category (score - 58.33).
2	30	Health-care Establishment (as defined in BMW Rules)	75	<ul style="list-style-type: none"> i. Mainly water polluting. ii. The water pollution score is normalized to 100 & valid for Hospitals having total waste-water generation > 100 KLD. iii. The hospitals with incinerator will be categorized as Red irrespective of the quantity of the wastewater generation. iv. The hospitals having total waste-water generation less than 100 KLD and without incinerator, the normalized water pollution score will be 50 and will be categorized as Orange category.
3	31	Hotels having overall wastewater generation @ 100 KLD and more.	75	<ul style="list-style-type: none"> i. Mainly water polluting. Small boiler may be installed. ii. The water pollution score is normalized to 100 & valid for Hotels having waste-water generation > 100 KLD. iii. The hotels having more than 20 rooms and waste-water generation less than 100 KLD and having a coal/ oil fired boiler, the pollution score will be 35/40 & are categorized as orange. iv. The hotels having more than 20 rooms and waste-water generation less than 10 KLD and having no-boiler & no hazardous waste generation, the pollution score will be 20 & are categorized as Green.
4	39	Railway locomotive work shop/Integrated road transport workshop/ Authorized service centers	75	<ul style="list-style-type: none"> i. Mainly water polluting industry. Water is used in the washing of locomotives, road transport vehicles during servicing. ii. This score is valid for those Centers having discharge more than 100 KLD. iii. Service Centers having waste-water generation < 100 KLD, the normalized score will be $= (100 * 20) / 40 = 50$.
5	46	Ports and harbour, jetties and dredging operations	85	This category contain all sorts of pollution
6	-	Common treatment and disposal facilities (CETP, TSDF, CBMWTF, effluent conveyance project, incinerator, MSW sanitary land fill site)	-	<ul style="list-style-type: none"> i. All such facilities are classified as Red but special category projects as these are parts of pollution control facilities. ii. In case of CETP, the categorization will depend upon the category of member industries being served.

		Note: Solvent/acid recovery plant and E-waste recycling are considered as industrial operation.		
List of Sectors Covered Under Orange Category of Industries Earlier				Remarks
Sl. No.	Sl. No. (as per CPCB Document)	Industry Sector	Pollution Index	
1	18	Automobile servicing, repairing and painting (excluding only fuel dispensing)	50	Normal water & air polluting and recyclable waste oil generating. If the waste water generation is more than 100 KLD, it will become mainly water polluting and Red category unit.
2	21	Building and construction project more than 20,000 sq. m built up area	50	i. In the pre-construction stage, it is mainly air polluting due to generation of dust (PM) emissions. ii. After construction, it is mainly water polluting. If the discharge is more than 100 KLD, it will be having the normalized score of 75 and be categorized as Red.
3	38	Hotels (< 3 star) or hotels having > 20 rooms and less than 100 rooms.	50	Mainly water polluting. WP score is normalized to 100.
4	46	Mechanized laundry using oil fired boiler	50	Both air and water pollution are generated.
5	50	New highway construction project	50	Mainly air polluting project.
List of Sectors Covered Under Green Category of Industries				Remarks
Sl. No.	Sl. No. (as per CPCB Document)	Industry Sector	Pollution Index	
1	19	Facility of handling, storage and transportation of food grains in bulk	25	Some fugitive emissions of PM during handling of grains.
2	52	Hotels (up to 20 rooms and without boilers)	30	This score is valid for hotels having overall waste-water generation less than 10 KLD.
3	58	Flyash export, transport & disposal facilities	37.5	i. This is mainly air polluting activity. ii. This is the normalized score based on air pollution.
4	59	Mineral stack yard / Railway sidings	37.5	Mainly air pollution due to loading, unloading, storage and transportation of the minerals.
5	60	Oil and gas transportation pipeline	37.5	i. Contains small gas based power plants up-to 5 MWs. ii. Air pollution score is normalized to 100. iii. In case, if these power plants are bigger / liquid fuel / oil based, scores will be calculated accordingly.
6	-	Diesel generator sets (15 KVA to 1 MVA)	-	i. Normal operation - 12 hrs a day. ii. Consumption of diesel = 1680 litres for 1 MVA DG set at full load @ 0.21 litres / KVA / hr. iii. Stand-alone DG Sets having total capacity 1 MVA or less and equipped with acoustic enclosures alongwith adequate stack height may be exempted from the purview of Consent management. Higher capacity DG sets have already been covered under Red / Orange categories.
7	-	Automobile fuel outlets (only dispensing)	-	Minor air pollution due to some fugitive emissions during fuel filling operations. May be exempted from the purview of Consent management.

AS



भारत सरकार
Government of India
वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन (पिसो)
Petroleum & Explosives Safety Organisation (PESO)
A और D - विंग, ब्लॉक 1-8, दूसरा तल, शास्त्री भवन, 26 हड्डोस रोड, नुंगम्बक्कम
चेन्नै - 600006
A & D - Wing, Block 1-8, IInd Floor, Shastri Bhavan, 26 Haddous Road, Nungambakkam,
Chennai - 600006

E-mail : jtccechennai@explosives.gov.in

Phone/Fax No : 044 -

28287118,28281023,28281041,28287119/28284848

संख्या /No. : P/SC/TN/14/8858 (P408842)

दिनांक /Dated : 27/08/2020

सेवा में /To,

M/s. Indian Oil Corporation Ltd,
Trichy Divisional Office, TRIVENI, 3rd Floor, B-35, Shastri Road, Thillai Nagar,
TIRUCHIRAPPALLI,
Tiruchirappalli,
Taluka: Tiruchirappalli,
District: TIRUCHIRAPPALLI,
State: Tamil Nadu
PIN: 620018

10 SEP 2020

विषय /Sub. Survey No, 2470, Ward B, Block 38, Srirangam to Trichy Road, Amma Mandapam Road,, Thimmaraya Samuthiram, Tiruchirappalli, Taluka: Srirangam, District: TIRUCHIRAPPALLI, State: Tamil Nadu, PIN: 620006 में पेट्रोलियम वर्ग A, B Retail Outlet ।
Petroleum Class A, B Retail Outlet at Survey No, 2470, Ward B, Block 38, Srirangam to Trichy Road, Amma Mandapam Road,, Thimmaraya Samuthiram, Tiruchirappalli, Taluka: Srirangam, District: TIRUCHIRAPPALLI, State: Tamil Nadu, PIN: 620006

महोदय /Sir
(s)

कृपया आपके पत्र क्रमांक OIN555065 दिनांक 21/08/2020 का अवलोकन करें ।

Please refer to your letter No. OIN555065 dated 21/08/2020

विषयान्तरगत पेट्रोल पम्प में निम्नलिखित पेट्रोलियम पदार्थों के वर्ग तथा मात्रा के भंडारण के लिए पेट्रोलियम नियम, 2002 के अधीन प्ररूप - XIV में स्वीकृत तथा दिनांक 31/12/2020 तक वैध अनुज्ञप्ति संख्या P/SC/TN/14/8858 (P408842) दिनांक 27/08/2020 भेजी जा रही है ।

Licence No. P/SC/TN/14/8858 (P408842) dated 27/08/2020 granted in Form XIV under the Petroleum Rules, 2002 and valid till 31/12/2020 for the storage of the following kind and quantities of Petroleum at the subject petrol pump is forwarded herewith.

पेट्रोलियम का विवरण /Description of Petroleum	किलोलीटरों में अनुज्ञाप्य क्षमता /Quantity licenced in KL
वर्ग क प्रपुंज पेट्रोलियम /Petroleum Class A in bulk	40.00 KL
वर्ग ख प्रपुंज पेट्रोलियम /Petroleum Class B in bulk	20.00 KL
कुल क्षमता /Total Capacity	60.00 KL

कृपया पेट्रोलियम नियम 2002 के अधीन बनाए गए नियम 148 में दी गई प्रक्रिया का कड़ाई से पालन करें तथा अनुज्ञप्ति के नवीकरण हेतु समस्त प्रपत्रों को अनुज्ञप्ति की वैधता समाप्ती की तारीख या उससे पूर्व 10 Jt. Chief Controller of Explosives, South Circle Office, Chennai, so as to reach his कार्यालय को प्रेषित करें । Please follow the procedure strictly as laid down in rule 148 of the Petroleum Rules, 2002 and submit complete documents for the Renewal of the licence to Jt. Chief Controller of Explosives, South Circle Office, Chennai, so as to reach his office on or before the date on which Licence expires.

यह अनुमोदन/ अनुमति अन्य प्राधिकारियों से आवश्यक अनुमति/क्लीयरन्स प्राप्त करने से या यथा लागू अन्य विधियों से छूट नहीं देती है । This approval/permission, however, does not absolve from obtaining necessary permission/clearance from other authorities or under other statutes as applicable.

भवदीय /Yours faithfully,

Ahina Nandi
(अहिना नंदी)
(AHINA NANDI)
उप विस्फोटक नियंत्रक
Jt. Controller of Explosives
कुल संयुक्त मुख्य विस्फोटक नियंत्रक
For Jt. Chief Controller of Explosives
चेन्नै/Chennai

Copy forwarded to :-

1. The Commissioner of Police, TIRUCHIRAPPALLI(Tamii Nadu) with reference to his NOC No C.No.M2/28541/2019 Dated 11/04/2020

For Jt. Chief Controller of Explosives
Chennai(अधिक जानकारी जैसे आवेदन की स्थिति, शुल्क तथा अन्य विवरण के लिए हमारी वेबसाइट: <http://peso.gov.in> देखें)(For more information regarding status, fees and other details please visit our website: <http://peso.gov.in>)**Note:-This is system generated document does not require signature.**



प्ररूप XIV
(प्रथम अनुसूची का अनुच्छेद 5 देखिए)
FORM XIV
(see Article 5 of the First Schedule)

मोटर वाहनों में ईंधन डालने के लिए पम्प आउटफिट के संबंध में टैंक या टैंकों में पेट्रोलियम भंडारकरण के लिए अनुज्ञप्ति
LICENCE TO STORE PETROLEUM IN TANK/S IN CONNECTION WITH PUMP OUTFIT FOR FUELING MOTOR
CONVEYANCES

अनुज्ञप्ति सं. (Licence No.): P/SC/TN/14/8858(P408842)

फीस रूप (Fee Rs.) 10000/- per year

पेट्रोलियम अधिनियम, 1934 के उपबंधों और उसके अधीन बनाए गए नियमों तथा इस अनुज्ञप्ति की अतिरिक्त शर्तों के अधीन रहते हुए 40.00 KL of Petroleum class A and 20.00 KL of Petroleum class B को टैंक/टैंकों में भण्डारकरण मात्र के लिए M/s. Indian Oil Corporation Ltd, Trichy Divisional Office, TRIVENI, 3rd Floor, B-35, Shastri Road, Thillai Nagar, TIRUCHIRAPPALLI, Tiruchirappalli, Taluka: Tiruchirappalli, District: TIRUCHIRAPPALLI, State: Tamil Nadu, PIN: 620018 को नीचे वर्णित अनुज्ञप्त परिसरों में जो कि इससे उपबद्ध नक्शा संख्या P/SC/TN/14/8858(P408842) तारीख 27/08/2020 में दिखाया गया है, के लिए विधिमाम्य अनुज्ञप्ति अनुदत्त की जाती है।

Licence is hereby granted to M/s. Indian Oil Corporation Ltd, Trichy Divisional Office, TRIVENI, 3rd Floor, B-35, Shastri Road, Thillai Nagar, TIRUCHIRAPPALLI, Tiruchirappalli, Taluka: Tiruchirappalli, District: TIRUCHIRAPPALLI, State: Tamil Nadu, PIN: 620018 valid only for the storage of 40.00 KL of Petroleum class A and 20.00 KL of Petroleum class B in tank/s in the licensed premises described below and shown on the plan no: P/SC/TN/14/8858(P408842) dated 27/08/2020 attached hereto subject to the provisions of the Petroleum Act, 1934 and the rule made thereunder and to the further conditions of this Licence.

यह अनुज्ञप्ति 31st day of December 2020 तक विधिमाम्य रहेगी।

The Licence shall remain in force till the 31st day of December 2020

August 27, 2020

For Jt. Chief Controller of Explosives
SC, Chennai

अनुज्ञप्त परिसरों का विवरण और अवस्था
DESCRIPTION AND LOCATION OF THE LICENSED PREMISES

अनुज्ञप्त परिसर जिसकी सीमाएं संलग्न नक्शे में दिखाई गई हैं Survey No: 2470, Ward B, Block 38, Srirangam to Trichy Road, Amma Mandapam Road,, Thimmaraya Samuthiram, Tiruchirappalli, Taluka: Srirangam, District: TIRUCHIRAPPALLI, State: Tamil Nadu, PIN: 620006 में स्थित हैं और उसमें निम्नलिखित सम्मिलित हैं:

The licensed premises, the boundaries of which are shown in the attached plan, are situated at Survey No: 2470, Ward B, Block 38, Srirangam to Trichy Road, Amma Mandapam Road,, Thimmaraya Samuthiram, Tiruchirappalli, Taluka: Srirangam, District: TIRUCHIRAPPALLI, State: Tamil Nadu, PIN: 620006 and consist of:

क पेट्रोलियम वर्ग क परिसर के लिए 20.00+ 20.00 किलोलिटर क्षमता के/क्रमशः 2 क्षमता के भूमिगत गैस टाईट टैंक, जो विद्युतचालित/हस्तचालित 3 डिस्पेंसिंग पम्पों से जुड़े हुए हैं।

a 2 number(s) underground gas tight tanks of capacity 20.00+ 20.00 kilolitres respectively of petroleum Class A connected with 3 number(s) electrically/manually operated dispensing pump(s)

ख पेट्रोलियम वर्ग ख/ग परिसर के लिए 20.00 किलोलिटर क्षमता के/क्रमशः 1 क्षमता के भूमिगत गैस टाईट टैंक, जो विद्युतचालित/हस्तचालित 1 डिस्पेंसिंग पम्पों से जुड़े हुए हैं।

b 1 number(s) underground gas tight tanks of capacity 20.00 kilolitres respectively of petroleum Class B connected with 1 number(s) electrically/manually operated dispensing pump(s).

ग एक विक्रय कक्ष/कियोस्क

c A sales room/kiosk

घ सर्विस सम्बन्धी सुविधाएं जिनमें Sales, sample, Store, Elec/DG/Comp rooms, DP Switch and Toilets सम्मिलित हैं।

d Servicing facilities consisting of Sales, sample, Store, Elec/DG/Comp rooms, DP Switch and Toilets As per attached plan

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पेज सं. 2

अनुज्ञप्ति संख्या-(Licence No.) P/SC/TN/14/8858 (P408842)

नवीनीकरण के पृष्ठांकन के लिए स्थान
SPACE FOR ENDORSEMENT OF RENEWALS

<p>पेट्रोलियम अधिनियम, १९३४ के उपबन्धों या उनके अधीन बनाए गए नियमों या इस अनुज्ञप्ति की शर्तों का उल्लंघन न होने की दशा में यह अनुज्ञप्ति फ़िस में बिना किसी छूट के दस वर्ष तक नवीकृत की जा सकेगी।</p> <p>This licence shall be renewable without any concession in fee for ten years in the absence of contravention of any provisions of the Petroleum Act, 1934 or of the rules framed thereunder or of any of the conditions of this licence.</p>	<p>नवीकरण की तारीख Date of Renewal</p>	<p>समाप्ति की तारीख अनुज्ञापन प्राधिकारी के हस्ताक्षर Date of और स्टाम्प Expiry of license Signature and office stamp of the licencing authority.</p>
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यदि अनुज्ञप्ति परिसर इसमें उपाबद्ध विवरण और शर्तों के अनुरूप नहीं पाए जाते हैं और जिन नियमों और शर्तों के अधीन यह अनुज्ञप्ति मंजूर की गई है उनमें से किसी का उल्लंघन होने की दशा में यह अनुज्ञप्ति रद्द की जा सकती है और अनुज्ञप्तिधारी प्रथम अपराध के लिए साधारण कारावास से, जो एक मास तक हो सकता है, या जुर्माने से, जो एक हजार रुपये तक हो सकता है, या दोनों से, और प्रत्येक पश्चातवर्ती अपराध के लिए साधारण कारावास से जो तीन मास तक हो सकता है, या जुर्माने से, जो पांच हजार रुपये तक हो सकता है, या दोनों से, दण्डनीय होगा।

This licence is liable to be cancelled if the licensed premises are not found conforming to the description given on the approved plan attached hereto and contravention of any of the rules and conditions under which this licence is granted and the holder of this licence is also punishable for the first offence with simple imprisonment which may be extend to one month, or with fine which may extend to one thousand rupees, or with both and for every subsequent offence with simple imprisonment which may extend to three months, or with fine which may extend to five thousand rupees or with both.

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CENTRAL POLLUTION CONTROL BOARD

DELHI 110032

B-13011/1/2020-21/AQM

January 29, 2021

OFFICE MEMORANDUM

Sub: Clarification with regard to cut-off date for applicability of siting criteria referred in Guidelines for Setting Up of New Petrol Pumps dated 07.01.2020

This is in reference to guidelines issued by CPCB on 07.01.2020 for setting up of new petrol pumps indicating the siting criteria to be got implemented for new Retail Outlets.

References/cases have been received with regard to applicability of CPCB siting criteria dated 07.01.2020, in case of Retail Outlets where Letter of Intents (LoIs) have been issued or applications have been made for obtaining NOC or prior clearance/ initial approval has been obtained from PESO.

In this regard, it is clarified that the siting criteria for new Retail Outlets is to be complied with in cases where construction of Retail Outlets by Oil Marketing Companies commenced on or after 07.01.2020. In other words, the siting criteria will not apply to those cases where PESO prior clearance/ initial approval has been obtained and subsequently construction has been started by the OMC before 07.01.2020.

This is issued with the approval of Competent Authority.

(P.K. Gupta)

(P. K. Gupta)
Additional Director and Head
AQM division

To:

1. All SPCBs/PCCs - *With a request to circulate to Commissioner of civil supplies or other similar authorities who look after issues related to fuel Retail Outlets at State level and District Collectors.*
(As per list enclosed)
2. Ministry of Petroleum And Natural Gas
Joint Secretary (Marketing)
Ministry of Petroleum and Natural Gas, Govt. of India
Shastri Bhavan,
New Delhi – 110001

3. Petroleum And Explosives Safety Organisation
Chief Controller of Explosives
Petroleum and Explosive Safety Organization (PESO)
A Block CGO Complex Fifth Floor Seminary Hills
Nagpur-(Maharashtra) -440006
4. The Chairman,
M/s. Bharat Petroleum Corporation Limited
Bharat Bhavan, 4 and 6 Currimbhoy Road
Ballard Estate, Mumbai 400 001
5. The Chairman,
M/s. Hindustan Petroleum Corporation Limited
Petroleum House, 17, Jamshedji Tata Road, Mumbai
Maharashtra 400020
6. The Chairman,
M/s. Indian Oil Corporation Limited
Indian Oil Bhawan, G9, Ali Yavar Jung Marg
Bandra East, Mumbai, Maharashtra 400 051
7. General Manager (International Trade),
Mangalore Refinery and Petrochemicals Limited,
Core - 8, 7th Floor,
Scope Complex, Lodhi Road,
New Delhi – 110003
8. The Chairman and Managing Director,
M/s. Shell India Pvt. Ltd.
Plot No. 7, Bangalore Hardware Park,
Devanahalli Industrial Park
Mahadeva Kodigehalli
Bangalore- 562 149, Karnataka.
9. The Chairman and Managing Director,
M/s Reliance Industries Limited,
Maker Chambers - IV
Nariman Point
Mumbai 400 021
10. Chairman
M/s. Nayara Energy Limited (Formerly Essar Oil Limited)
5th Floor, Jet Airways Godrej BKC,
Plot No. C-68, G Block
Bandra Kurla Complex, Bandra East
Mumbai- 450 051

Copy to:

1. Regional Director
Regional Directorate, Bhopal
Third Floor Sahkar Bhawan
North T T Nagar
Bhopal 462003
2. Regional Director
Regional Directorate Bengaluru
A-Block, Nisarga Bhavan,
1st and 2nd Floors, 7th D Cross,
Thimmaiah Road, Shivanagar,
Bengaluru-560079
3. Regional Director
Regional Directorate, Chennai
No. 76, Mount Salai,
Guindy, Chennai-600032
4. Regional Director
Regional Directorate Kolkata
South end Conclave Block-502, 5th and 6th Floor,
1582, Razidanga, Main Road,
Kolkata-700107
5. Regional Director
Regional Directorate, Lucknow
PICUP Bhawan
Vibhuti Khand, Gomti Nagar
Lucknow - 226 010
6. Regional Director
Regional Directorate, Shillong
TUM-SIR. Lower Motinagar,
Near Fire Brigade H.Q., Shillong-793014
7. Regional Director
Regional Directorate, Vadodara
Parivesh Bhawan, Opp. Ward No. 10
VMC Office Subhanpura, Vadodara - 390 023
8. Regional Director
Regional Directorate, Pune
Row House No.1, Nisarg Vihar,
Balewadi, Pune -411045

List of SPCBs/ PCCs

1.	The Member Secretary Andhra Pradesh State Pollution Control Board D. No.33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalmvari Street, Kasturibaipet, Vijayavada-520010	2.	The Member Secretary Arunachal Pradesh State Pollution Control Board 'Paryavaran Bhavan', Yupla Road, Pappu Nallah, Naharlagun - 791110 Arunachal Pradesh
3.	The Member Secretary Assam State Pollution Control Board Bamunimaidan, Guwahati - 781021 Assam	4.	The Member Secretary Bihar State Pollution Control Board Parivesh Bhawan, Plot No.N-B/2, Patliputra Industrial Area Patna-800023
5.	The Member Secretary Chhattisgarh Environment Conservation Board Paryavas Bhawan, North Block Sector-19 Naya Raipur - 492 099 Chhattisgarh	6.	The Member Secretary Goa State Pollution Control Board Nr. Pilerne Industrial Estate, Opp. Saligao Seminary, Saligao - Bardez Goa - 403511
7.	The Member Secretary Gujarat State Pollution Control Board Sector 10-A, Gandhi Nagar - 382043 Gujarat	8.	The Member Secretary Haryana State Pollution Control Board C-11, Sector 6, Panchkula, Haryana 134109 Haryana
9.	The Member Secretary Himachal Pradesh State Pollution Control Board Paryavaran Bhavan, Phase III, New Shimla - 171009 Himachal Pradesh	10.	The Member Secretary J&K State Pollution Control Board, Parivesh Bhawan, Forest Complex, Gladni, Narwal, transport Nagar, Jammu (J&K)
11.	The Member Secretary Jharkhand State Pollution Control Board T.A Building, HEC Campus, P.O. Dhurwa Ranchi - 834004 Jharkhand	12.	The Member Secretary Karnataka State Pollution Control Board Parisara Bhavan, 4 th & 5 th floors Church Street, Bangalore - 560 001 Karnataka
13.	The Member Secretary Kerala State Pollution Control Board Plamoodu Junction, Pattam Palace P.O. Thiruvananthapuram - 695004 Kerala	14.	The Member Secretary Maharashtra State Pollution Control Board Kalpataru Point, 3 rd & 4 th floors Sion Matunga Scheme Road No. 6 Opp. Cine Planet, Sion Circle, Sion (E), Mumbai 400 022, Maharashtra
15.	The Member Secretary Madhya Pradesh State Pollution Control Board Paryavaran Parisar, E-5 Arera Colony Bhopal - 462016 Madhya Pradesh	16.	The Member Secretary Manipur State Pollution Control Board Lamphelpat, Imphal West D.C. Office Complex - 795004 Manipur
17.	The Member Secretary Meghalaya State Pollution Control Board Arden, Lumpyngngad, Shillong - 793014 Meghalaya	18.	The Member Secretary Mizoram State Pollution Control Board New Secretariat Complex, Khatla, Thlanmual Peng, Aizawl Mizoram 796001
19.	The Member Secretary Nagaland State Pollution Control Board Signal Point, Dimapur, Nagaland - 797112 Nagaland	20.	The Member Secretary Odisha State Pollution Control Board Paribesh Bhawan A-118, Nilakanta Nagar, Unit -VIII, Bhubaneshwar - 751012 Odisha
21.	The Member Secretary Punjab State Pollution Control Board Nabha Road, ITI Rd, Adarsh Nagar, Prem Nagar, Patiala - 147001 Punjab	22.	The Member Secretary Rajasthan State Pollution Control Board A-4 Institutional Area, Jhalane Dungri Jaipur - 302004 Rajasthan

23.	The Member Secretary Sikkim State Pollution Control Board State land Use & Environment Cell Govt. of Sikkim, Deorali, Gangtok., Sikkim	24.	The Member Secretary Tamil Nadu State Pollution Control Board No. 76, Mount Salai, Guindy, Chennai – 600032, Tamil Nadu
25.	The Member Secretary Telangana State Pollution Control Board Paryavaran Bhavan A-3, Industrial Estate, Sanath Nagar, Hyderabad – 500 018 Telangana	26.	The Member Secretary Tripura State Pollution Control Board Parivesh Bhawan Pt. Nehru Complex, Gorkhabasti P.O., Kunjaban, Agartala, West Tripura - 799 006 Tripura
27.	The Member Secretary Uttarakhand Environment Protection & Pollution Control Board 29/20, Nemi Road, Dehradun – 248001 Uttarakhand	28.	The Member Secretary Uttar Pradesh State Pollution Control Board 3 rd floor, PICUP Bhavan, Vibhuti Khand, Gomti Nagar, Lucknow – 226010 Uttar Pradesh
29.	The Member Secretary West Bengal State Pollution Control Board Paribesh Bhavan Building, No.10-A, Block –LA, Sector 3, Salt Lake City, Kolkata – 700 091, West Bengal	30.	The Member Secretary Delhi Pollution Control Committee, Government of N.C.T. Delhi 4th Floor, ISBT Building, Kashmere Gate, Delhi-110006
31.	The Member Secretary Andaman & Nicobar Islands Pollution Control Committee, Department of Science & Technology, Dollygunj Van Sadan, Haddo P.O., Port Blair – 744102	32.	The Member Secretary Chandigarh Pollution Control Committee, Paryavaran Bhawan, Ground Floor, Sector 19 B Madhya Marg, Chandigarh
33.	Member Secretary Daman, Diu & Dadra Nagar Haveli Pollution Control Committee, Office of the Deputy Conservator of Forests, Moti Daman, Daman – 396220	34.	Member Secretary Lakshadweep Pollution Control Committee, Department of Science, Technology & Environment, Kavarati-682555
35.	Member Secretary Pondicherry Pollution Control Committee, Housing Board Complex, Anna Nagar, Pondicherry-600 005		



பதிவுத்துறை
REGISTRATION DEPARTMENT

For Complaints and Clarifications,
please contact:

9498452110 / 9498452120 /
9498452130

(Monday to Friday 10 AM to 5.45 PM,
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1800 102 5174
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Sr.No.	SRO	Village	Street	Guideline Value	Land Classification	Effective Start Date
1	Srirangam	WARD-B (WARD-2)	<u>AMMAMANDAPAM ROAD (AMMAMANDAPAM TO MAMBAZHASALAI)</u>	1206/ Square Feet	Mixed Type - I	09-Jun-2017
2	Srirangam	WARD-A (WARD-1)	<u>AMMAMANDAPAM ROAD (SOUTHGOPURAM TO THIRUMANJANACAUVERY)</u>	1474/ Square Feet	Commercial Class I Type - I	09-Jun-2017
3	Srirangam	WARD-B (WARD-2)	<u>AMMAMANDAPAM ROAD(SOUTH RAJAGOPURAM TO THIRUMANJANACAUVERY)</u>	1474/ Square Feet	Commercial Class I Type - I	09-Jun-2017
4	Srirangam	WARD-A (WARD-1)	<u>AMMAMANDAPAM ROAD(THIRUMANJANACAUARY TO AMMAMANDAPAM)</u>	1340/ Square Feet	Commercial Class I Type - II	09-Jun-2017
5	Srirangam	WARD-B (WARD-2)	<u>AMMAMANDAPAM ROAD(THIRUMANJANACAUARY TO AMMAMANDAPAM)</u>	1340/ Square Feet	Commercial Class I Type - II	09-Jun-2017